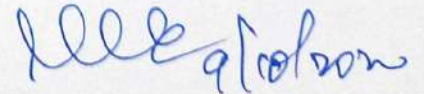


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 12.10.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) R.A.206/2019 2) A.S.155/2019 and Connected matters</p> <p style="text-align: center;"><u>CALL ON</u></p> <p>3) A.P.63/2020 and Connected matters</p> <p style="text-align: center;"><u>CALL FOR LCR</u></p> <p>4) A.P.66/2020 and Connected matters</p>	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.84/2016 2) S.C.7/2019 3) S.C.200/2019 4) S.C.286/2019</p> <p style="text-align: center;"><u>FDT</u></p> <p>5) S.C.80/2015 6) S.C.6/2017 7) S.C.108/2019 8) S.C.109/2019 9) S.C.150/2019</p> <p style="text-align: center;"><u>HEARING</u></p> <p>10)CRL.A.70/2015</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>11)Crl.Misc.1166/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) R.A.178/2015 2) R.A.181/2015</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>3) M.A.86/2020 and Connected matters</p>	<p style="text-align: center;"><u>OBJECTION</u></p> <p>1) Crl.Misc.1250/2020 2) Crl.Misc.1251/2020 3) Crl.Misc.1252/2020 4) Crl.Misc.1267/2020 5) Crl.Misc.1277/2020 6) Crl.Misc.1278/2020 7) Crl.Misc.1284/2020 8) Crl.Misc. 1285/2020</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>9) Crl.Misc.1196/2020 10)Crl.Misc.1231/2020 11)Crl.Misc.1245/2020 12)Crl.Misc.1264/2020</p>



Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other civil cases listed on 12.10.2020 are posted to 03.11.2020 and Criminal cases are posted to 29.10.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 12.10.2020**

<u>MORNING SESSION</u>	
1. Ref 6/2016 2. Ref 24/2016 3. P & SC 21/2017 4. Ref 1/2018 5. MA 164/2012 6. RA 456/2012 7. RA 17/2014 8. RA 30/2014 9. RA 48/2014	10. Crl. Misc 1204/2020 11. Crl. Misc 1239/2020 12. Crl. A 3/2014 13. Crl. A 4/2014 14. Crl. A 44/2017 <u>Evidence</u> 15. Ref 2/2018 16. LAC 7/2018 17. Ref 10/2017 18. Ref 11/2017 19. Ref 12/2017
<u>AFTERNOON SESSION</u>	
1. Ref 6/2018 2. Ref 7/2018 3. LAC 6/2018 4. M.A 20/2015 5. I.D 6/2016 6. MA 73/2017 7. RA 5/2018 8. RA 75/2020	9. Crl. A 77/2017 10. Crl. A 39/2018 11. Crl. A 49/2018 12. Crl. Misc 1179/2020

**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 12.10.2020


Sl	Case No.	Stage
Morning Session		
1	Spl. Case 454/2019	Objection
2	Spl. Case 110/2015	Hearing
3	Cr No. 180/2020	Hearing
4	Spl. Case 85/2016	Hearing
5	CrI Misc 1272/2020	Notice
6	Spl. Case 59/2010	Evidence
7	Spl. Case 3/2011	Evidence
8	Spl. Case 620/2011	Evidence
9	Spl. Case 31/2013	Evidence
10	Spl. Case 63/2014	Evidence
11	Spl. Case 4/2015	Evidence
12	Spl. Case 55/2015	Evidence
13	Spl. Case 88/2015	Evidence
14	Spl. Case 138/2015	Evidence
15	Spl. Case 139/2015	Evidence
Afternoon Session		
16	Spl. Case 156/2015	Evidence
17	Spl. Case 158/2015	Evidence
18	Spl. Case 174/2015	Evidence
19	Spl. Case 178/2015	Evidence
20	Spl. Case 31/2016	Evidence
21	Spl. Case 111/2017	Evidence
22	Spl. Case 245/2017	Evidence

23	Spl. Case 412/2017	Evidence
24	Spl. Case 31/2018	Evidence
25	Spl. Case 81/2016	Order
26	Spl. Case 107/2016	Order
27	Spl. Case 470/2018	Order
28	Spl. Case 7/2020	HBC
29	Spl. Case 223/2020	HBC
30	Spl. Case 4/2020	Furnish Surety

Note: Other cases are adjourned as per direction of
Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 12-10-2020**

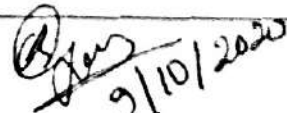
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR HEARING</u> 1. M.C.27/2020</p> <p><u>FOR STEPS</u> 2. R.A.161/2018 3. E.X.13/2019 4. R.A.119/2019 5. R.A.184/2019</p> <p><u>FOR ARGUMENTS</u> 6. R.A.110/2018 7. R.A.102/2019</p> <p><u>FOR JUDGMENT</u> 8. R.A.105/2018 9. M.C.184/2020</p> <p><u>FOR AWAIT TCR</u> 10. R.A.137/2019</p>	<p><u>FOR EVIDENCE</u> 1. SC.2/2015 2. SC.49/2015 3. SC.155/2017 4. SC.38/2019</p> <p><u>FOR ORDER</u> 5. CRL.MISC.1233/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR AWAIT NOTICE</u> 11. M.C.220/2020 12. M.C.17/2020 13. EX.154/2018 14. M.C.51/2020 15. M.A.33/2020 16. R.A.227/2020</p> <p><u>FOR COMPLIANCE</u> 17. O.S.7/2018</p>	<p><u>FOR FURTHER ARGUMENTS</u> 6. CRL.MISC.1253/2020</p> <p><u>FOR ARGUMENTS</u> 7. CRL.MISC.1235/2020</p> <p><u>NOTICE</u> 8. SC.98/2013 9. CRL.R.P.63/2019</p> <p><u>FOR AWAIT RECORDS</u> 10. SC.20/2015</p> <p><u>FOR HBC</u> 11. SC.35/2020</p> <p><u>FOR OBJECTIONS</u> 12. CRL.MISC.1283/2020</p> <p><u>CALL ON</u> 13. SC.53/2016</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 12/10/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u> 1) M.A. 17/2014 2) M.V.C. 471/2014 3) M.C. 182/2020 4) R.A. 150/2017 5) R.A. 163/2017</p> <p><u>Further Arguments:</u> 1) P & SC 24/2019</p> <p><u>To hear:</u> 1) M.A. 52/2013</p> <p><u>Evidence:</u> 1) SC 140/2019 2) SC 279/2019</p> <p><u>FDT:</u> 1) SC 112/2014 2) SC 64/2016 3) SC 159/2017 4) SC 88/2020</p> <p><u>Await Notice:</u> 1) R.A. 4/2019</p> <p><u>To hear:</u> 1) Crl.Misc. 1274/2020</p>	<p><u>ARGUMENTS:</u> 1) Crl.A 12/2015 2) Crl.A 54/2017</p> <p><u>Order:</u> 1) SC 239/2014 2) Crl.Misc. 1262/2020 3) Crl.Misc. 1220/2020</p> <p><u>Judgment:</u> 1) R.A. 42/2015</p> <p><u>Objection:</u> 1) SC 299/2013 2) Crl.Misc. 1271/2020 3) Crl.Misc. 1281/2020</p> <p><u>Charge:</u> 1) Crl.Misc. 1061/2012</p> <p><u>HBC:</u> 1) SC 70/2016 2) SC 85/2015 3) SC 272/2019 4) SC 345/2019 5) SC 111/2020</p>


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 12-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	SC 119/2018 (Evidence)		ELECTRONIC CITY POLICE STATION Vs A1. SHASHIKUMAR @ NEPALI SHASHI	
2	SC 151/2018 (Evidence)		ELECTRONIC CITY POLICE STATION Vs A4. NAVEEN	
SS TO WITNESSES				
3	SC 217/2018 (Evidence)		NELAMANGALA RURAL POLICE STATION Vs A1. MARUTHI	A
4	SC 252/2018 (Evidence)		ELECTRONIC CITY POLICE STATION Vs A6. SAVAN ALIAS BABLU	A
ARGUMENTS BY ADV. DEFTS.				
5	CRL.A 45/2017 (ARGUMENTS.) IA/1/2017		V. PAPA RAO Vs V. LATHA	K.V. KESHAVA
6	CrI.Misc. 1226/2020 (ORDER)		B. K. MOHAN KUMAR Vs AVALAHALLI POLICE STATION	HONNAPPA S.
7	SC 13/2018 (Objection)		ELECTRONIC CITY POLICE STATION Vs A2. ASGAR @ DOSAGA	
8	CrI.Misc. 1259/2020 (Objection)		SOMANATH ALIAS SOMU Vs NELAMANGALA RURAL POLICE STATION	NAGESH V.
9	CrI.Misc. 1269/2020 (Objection)		DODDEGOWDA Vs MADANAYAKANAHALLI POLICE STATION	LAKSHMIKANTH K.
10	CrI.Misc. 1276/2020 (Objection)		HARISH M.C. Vs NELAMANGALA RURAL POLICE STATION	K. NARASEGOWDA
11	SC 100/2018 (Furnish Surety by)		ELECTRONIC CITY POLICE STATION Vs A3. ANTHONY RAJ @ BANDEPALLI	

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 12-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	SC 69/2020 (Furnish Surety by)		MADANAYAKANAHALLI POLICE STATION Vs A1. CHARAN RAO B.	A
13	SC 92/2018 (NBW to CW)		ELECTRONIC CITY POLICE STATION Vs A1. MOHAN @ MOHANKUMAR	
Cases listed below are adjourned due to Covid 19				
14	SC 193/2019 (Charge)	15-12-2020	WHITEFIELD POLICE STATION Vs A1. PARTHASARATHI	A
15	SC 210/2019 (Charge)	15-12-2020	THALAGHATTAPURA POLICE STATION Vs A2. HAREESHA. C.	A
16	SC 82/2020 (SUMMONS)	21-12-2020	MADANAYAKANAHALLI POLICE STATION Vs A1. SHRIDHARA KAMBLE	A
17	SC 350/2018 (NBW TO ACCUSED)	21-12-2020	KAGGALIPURA POLICE STATION Vs A1. SHIVU	A
18	SC 95/2019 (NBW TO ACCUSED)	21-12-2020	KAGGALIPURA POLICE STATION Vs A6. KUMAR	A
19	CRL.R.P. 62/2019 (Await Notice) IA/1/2019	29-12-2020	RAMAIAH P. Vs NATESH ALIAS NATARAJ	MANJUANTHA B. R.
20	SC 89/2011 (Await Records)	29-12-2020	SOLADEVANAHALLI PS Vs T. MURTHY	R. PARAMESHWARA
21	Crl.Misc. 902/2014 (Await Records)	29-12-2020	SOLADEVANAHALLI POLICE STATION Vs H. RAJAPPA	
22	Crl.Misc. 903/2014 (Await Records)	29-12-2020	SOLADEVANAHALLI POLICE STATION Vs MUNIYAPPA	
23	Crl.Misc. 904/2014 (Await Records)	29-12-2020	SOLADEVANAHALLI POLICE STATION Vs SIDDEGOWDA	

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 12-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00-12:00 AM</u>		
1	M.C. 249/2020 (SETTLEMENT)		Poornima S Vs Ananthanarayanan L	Krishna R

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 12-10-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	G & WC	18/2018
2	G & WC	29/2019
3	C.G & WC	1/2020
4	P & SC	36/2019
5	P & SC	21/2020
6	P & SC	22/2020
7	P & SC	44/2019
8	SC	118/2018
9	SC	166/2015
10	Spl.C	142/2016
11	SC	365/2019
12	SC	72/2020
13	SC	55/2019
14	SC	182/2016
15	SC	79/2017

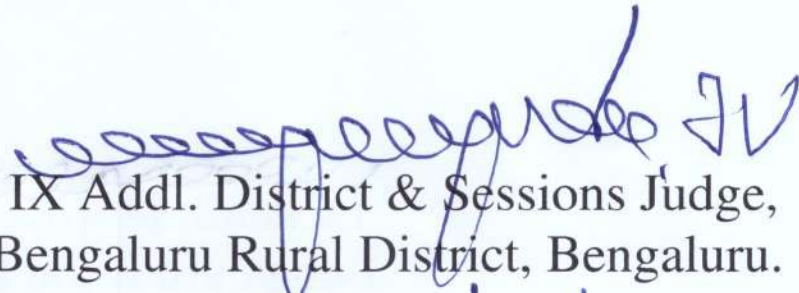
IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

9/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 12-10-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	P & SC	30/2020
2	P & SC	41/2019
3	P & SC	8/2020
4	P & SC	10/2017
5	R.A.	7/2016
6	R.A.	10/2016
7	R.A.	76/2016
8	R.A.	137/2016
9	R.A.	68/2017
10	R.A.	92/2019
11	R.A.	172/2020
12	M.A.	36/2020
13	M.A.	37/2020
14	CrI.R.P.	129/2018
15	CrI.A.	111/2019


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

9/10/2020